(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	5896117374	7	5896117374	89.95	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	62828097	1	46448000	0.71	0	0	16380097	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	7423594	0	0	0.00	0	0	7423594	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	277003039	1	277003039	4.23	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	39	197474180	21	95442858	1.46	0	102031322	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	252000000	1	24000000	3.66	0	120000	0	<u>Annexure 9</u>
Total		51	6692846284	31	6555011271	100.00	0	114031322	23803691	

Name of the Corporate Debtor: Sovereign Industries Limited; Date of Commencement of CIRP: 28-03-2023; List of Creditors as on: 01-09-2023; Name of IP: Mr. Ritesh R Mahajan; Process Number: 2; Last 5 digitof registration number: 10132